## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Prabhat Jhunjhunwala

V/s.

M/s. Unicom Skytech Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE S. No. NAME DESIGNATION

0-PJhnjhle - Trach Resp-No-1

## C.P. No. 44/397-398/CLB/MAH/2013

Dated: 23.09.2016

- 1. Director of Respondent No. 1 is present. However, no one is present from the side of the Petitioner.
- 2. From the records it is evident that the Petitioner is not attending the proceedings and remained absent continuously in the past.
- 3. The Respondent also placed on records an evidence of service of notice for today's date of hearing. Registry has also issued notice to the Petitioner.
- 4. Under circumstances one last opportunity is granted to the Petitioner otherwise, in case of non-compliance, the Petition shall be dismissed on the ground of nonprosecution.
- 5. The Registry is directed to issue show cause notice of final hearing. Communicate the next date of hearing for 28. 11.2016. Respondent Director has duly noted the date.

Sd/-

Shri M.K. Shrawat Member (Judicial)

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S. No.

NAME

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None present because wrongly
Ported on Board the C.Phy/13
is already freed for heaving
on 23/09/16.

Sd/millo
(MK Shadmer)